1	2	3
20	Madhya Pradesh	328,692
21	Maharashtra	207,345
22	Manipur	12,222
23	Meghalaya	12,655
24	Mizoram	7,485
25	Nagaland	8,693
26	Orissa	435,560
27	Pondicherry	993
28	Punjab	1,267
29	Rajasthan	1,018,326
30	Sikkim	647
31	Tamilnadu	52,876
32	Tripura	8,434
33	Uttar Pradesh	2,769,111
34	Uttarakhand	56,225
35	West Bengal	706,713
	GRAND TOTAL	8,150,618.00

Sharing of funds between Centre and States for RTE Act

2963. DR. PRABHAKAR KORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the steps taken so far by Government for implementation of the Right to Education Act;
- (b) whether Government is considering the State Governments' request regarding sharing of funds between the Centre and State Governments in the ratio of 90:10; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Government has taken various steps for implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, including notifying the (a) Right of Children to Free and Compulsory Education (RTE) Rules, 2010; (b) National Council for Teacher Education (NCTE) as the academic authority to lay down teacher qualifications, (c) National Council of Educational Research and Training (NCERT) as the academic authority to lay down the curriculum and evaluation procedure, and (d) National Advisory Council (NAC) under the Act. In addition, Government has taken steps to align the Sarva Shiksha Abhiyan (SSA) norms with the provisions of the RTE Act.

(b) and (c) The Sarva Shiksha Abhiyan (SSA) programme Is the main vehicle for implementation of the RTE Act. The existing funding pattern between Centre and States is in the ratio of 65:35 for first two years of the 11th Plan, 60:40 for the third year, 55:45 for the fourth year and 50:50 thereafter. In respect of North East States the funding pattern is in the ratio of 90:10. The Government has taken steps for revising the Centre-State funding pattern.

Provision of free text books for students in schools

†2964. SHRI RUDRA NARAYAN PANY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any provision for giving text books free of cost to the children at school level education;
 - (b) if so, the details thereof;
- (c) whether Government is aware that school students in Orissa have been facing problems due to non-availability of text books;
 - (d) if so, the details thereof; and
- (e) whether Government has given any advice or direction to the State Governments in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) Under Sarva Shiksha Abhiyan (SSA) free textbooks

 $[\]ensuremath{^\dagger}\xspace$ Original notice of the question was received in Hindi.